

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. SRINITHI ENTERPRISES PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                   |
|---------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (1)     | (2)                                                                                | (3)                                                                                                                                                                                                                       |
| 1.      | Name of the corporate debtor                                                       | M/s. SRINITHI ENTERPRISES PRIVATE LIMITED                                                                                                                                                                                 |
| 2.      | Date of incorporation of corporate debtor                                          | 19 - 11 - 2009                                                                                                                                                                                                            |
| 3.      | Authority under which corporate debtor is incorporated/registered                  | Registrar of Companies, Chennai.                                                                                                                                                                                          |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U15132TN2009PTC073601                                                                                                                                                                                                |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | <b>Registered Office:</b> NEW.NO-26/1, OLD.NO-27, Sarada Nagar 3 <sup>rd</sup> Street, Virugambakkam, Chennai - 600 092.<br><b>Admin Office:</b> 3/5, J.J. Nagar, Dindigul Main Road, Salai Pudur, Oddanchatram - 624619. |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 13-07-2026                                                                                                                                                                                                                |
| 7.      | Liquidation commencement date of corporate debtor                                  | 13-07-2026<br>(Copy of the Hon'ble NCLT Order uploaded in the NCLT website on 15-07-2026)                                                                                                                                 |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Ramakrishnan Sadasivan<br><b>IBBI Reg No:</b> IBBI/IPA-001/IP- P00108/2017-18/10215                                                                                                                                       |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | <b>Regd Address:</b> Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai - 600 007.<br><b>Regd E-Mail ID:</b> <a href="mailto:sadasivanr@gmail.com">sadasivanr@gmail.com</a>                                      |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | <b>Correspondence Address:</b> Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai - 600 007.<br><b>Correspondence E-Mail ID:</b> <a href="mailto:srinithi.liq@gmail.com">srinithi.liq@gmail.com</a>              |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of M/s. SRINITHI ENTERPRISES PRIVATE LIMITED on 13.07.2026 (Copy of the Hon'ble NCLT Order uploaded in the NCLT website on 15.07.2026)

Date: 18.07.2026  
Place: Chennai

  
Ramakrishnan Sadasivan  
IBBI/IPA-001/IP-P00108/2017-18/10215  
AFA No: AA1/10215/02/311226/108669 valid till 31-12-2026.  
Liquidator - Srinithi Enterprises Pvt Ltd (In Liquidation)  
Registered Mail id: [sadasivanr@gmail.com](mailto:sadasivanr@gmail.com)  
Correspondence Mail id: [srinithi.liq@gmail.com](mailto:srinithi.liq@gmail.com)  
Address: Old No.22, New No.28, Menod Street,  
Purasawalkam, Chennai - 600 007.



| FORM B<br>PUBLIC ANNOUNCEMENT<br>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) |                                                                                    |                                                                                                                                                                                                               |
|------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>M/s. SRINITHI ENTERPRISES PRIVATE LIMITED                                                    |                                                                                    |                                                                                                                                                                                                               |
| Sl. No.                                                                                                                                  | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                       |
| (1)                                                                                                                                      | (2)                                                                                | (3)                                                                                                                                                                                                           |
| 1.                                                                                                                                       | Name of the corporate debtor                                                       | M/s. SRINITHI ENTERPRISES PRIVATE LIMITED                                                                                                                                                                     |
| 2.                                                                                                                                       | Date of incorporation of corporate debtor                                          | 19 – 11 – 2009                                                                                                                                                                                                |
| 3.                                                                                                                                       | Authority under which corporate debtor is incorporated/registered                  | Registrar of Companies, Chennai.                                                                                                                                                                              |
| 4.                                                                                                                                       | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | CIN: U15132TN2009PTC073601                                                                                                                                                                                    |
| 5.                                                                                                                                       | Address of the registered office and principal office (if any) of corporate debtor | <b>Registered Office:</b> NEW.NO-26/1, OLD.NO-27, Sarada Nagar 3rd Street, Virugambakkam, Chennai - 600 092.<br><b>Admin Office:</b> 3/5, J.J. Nagar, Dindigul Main Road, Salai Pudur, Oddanchatram – 624619. |
| 6.                                                                                                                                       | Date of closure of Insolvency Resolution Process                                   | 13-07-2026                                                                                                                                                                                                    |
| 7.                                                                                                                                       | Liquidation commencement date of corporate debtor                                  | 13-07-2026<br>(Copy of the Hon'ble NCLT Order uploaded in the NCLT website on 15-07-2026)                                                                                                                     |
| 8.                                                                                                                                       | Name and registration number of the insolvency professional acting as liquidator   | Ramakrishnan Sadasivan<br>IBBI Reg No:<br>IBBI/IPA-001/IP- P00108/2017- 18/10215                                                                                                                              |
| 9.                                                                                                                                       | Address and e-mail of the liquidator, as registered with the Board                 | <b>Regd Address:</b> Old no. 22, New no. 28, Menod Street, Purasawalkam, Chennai - 600 007.<br><b>Regd E-Mail ID:</b> sadasivanr@gmail.com                                                                    |
| 10.                                                                                                                                      | Address and e-mail to be used for correspondence with the liquidator               | <b>Correspondence Address:</b> Old no. 22, New no. 28. Menod Street, Purasawalkam, Chennai - 600 007.<br><b>Correspondence E-Mail ID:</b> srinithi.liq@gmail.com                                              |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of M/s. SRINITHI ENTERPRISES PRIVATE LIMITED on 13.07.2026 (Copy of the Hon'ble NCLT Order uploaded in the NCLT website on 15-07-2026)

**Date: 18.07.2026**  
**Place: Chennai.**

**- Sd -**  
**Ramakrishnan Sadasivan**  
IBBI/IPA-001/IP-P00108/2017-18/10215  
AFA No: AA1/10215/02/311226/108669 valid till 31-12-2026.  
Liquidator - Srinithi Enterprises Pvt Ltd (In Liquidation)  
Registered Mail id: sadasivanr@gmail.com  
Correspondence Mail id: srinithi.liq@gmail.com  
Address: Old No.22, New No.28, Menod Street,  
Purasawalkam, Chennai – 600 007.

**படிவம் B**

**பொது அறிவிப்பு**

(நொடித்தல் மற்றும் இந்திய திவால் நிலை வாரியத்தின் (கலைப்பு நடைமுறைகள்) விதிமுறைகள் 2016-ன், விதி 12-ன் கீழ்)

**ஸ்ரீநிதி எண்டர்பிரைசஸ் பிரைவேட் லிமிடெட்  
பங்குதாரர்களின் கவனத்திற்கு**

| வ. எண் | தகவல்கள்                                                                                                  | விவரங்கள்                                                                                                                                                                                                               |
|--------|-----------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| (1)    | (2)                                                                                                       | (3)                                                                                                                                                                                                                     |
| 1.     | கார்ப்பரேட் கடனாளியின் பெயர்                                                                              | M/s. ஸ்ரீநிதி எண்டர்பிரைசஸ் பிரைவேட் லிமிடெட்                                                                                                                                                                           |
| 2.     | கார்ப்பரேட் கடனாளி பதிவு செய்யப்பட்ட தேதி                                                                 | 19-11-2009                                                                                                                                                                                                              |
| 3.     | எந்த அதிகாரத்தின் கீழ் கார்ப்பரேட் கடனாளி துவக்கம்/பதிவு                                                  | நிறுவனங்களின் பதிவாளர், சென்னை.                                                                                                                                                                                         |
| 4.     | கார்ப்பரேட் கடனாளியின் கார்ப்பரேட் அடையாள எண்./ வரையறுக்கப்பட்ட பொறுப்பு அடையாள எண்.                      | CIN: U15132TN2009PTC073601                                                                                                                                                                                              |
| 5.     | கார்ப்பரேட் கடனாளியின் பதிவு செய்யப்பட்ட அலுவலகம் மற்றும் முதன்மை அலுவலகத்தின் (ஏதேனும் இருந்தால்) முகவரி | பதிவு செய்யப்பட்ட அலுவலகம்: புதிய எண்-26/1, பழைய எண்-27, சாரதா நகர் 3வது தெரு, விருகம்பாக்கம், சென்னை – 600 092.<br>நிர்வாக அலுவலகம்: 3/5, ஜே.ஜே. நகர், திண்டுக்கல் மெயின் ரோடு, சாலை புதூர், ஒட்டன்சத்திரம் – 624 619. |
| 6.     | திவால் தீர்மான நடைமுறை மூடும் தேதி                                                                        | 13-07-2026                                                                                                                                                                                                              |
| 7.     | கார்ப்பரேட் கடனாளியின் கலைப்பு தொடங்கும் தேதி                                                             | 13-07-2026 (மாண்புமிகு NCLT உத்தரவின் நகல் 15-07-2026 அன்று NCLT இணையதளத்தில் பதிவேற்றம் செய்யப்பட்டுள்ளது)                                                                                                             |
| 8.     | கலைப்பு அலுவலராக செயல்படும் திவால் தீர்மான நிபுணரின் பெயர் மற்றும் பதிவு எண்                              | ராமகிருஷ்ணன் சதாசிவன்<br>IBBI பதிவு எண்: IBBI/IPA-001/IP-P00108/2017-18/10215                                                                                                                                           |
| 9.     | வாரியத்தில் பதிவு செய்துள்ளபடி கலைப்பு அலுவலரின் முகவரி மற்றும் மின்னஞ்சல்                                | பதிவு செய்யப்பட்ட முகவரி: பழைய எண். 22, புதிய எண். 28, மெனோட் தெரு, புரசைவாக்கம், சென்னை – 600 007. பதிவு செய்யப்பட்ட இ-மெயில் முகவரி: sadasivanr@gmail.com                                                             |
| 10.    | தொடர்புக்கான கலைப்பு அலுவலரின் முகவரி மற்றும் மின்னஞ்சல்                                                  | கடிதத் தொடர்பு முகவரி: பழைய எண். 22, புதிய எண். 28, மெனோட் தெரு, புரசைவாக்கம், சென்னை – 600 007. கடிதத் தொடர்பு இ-மெயில் முகவரி: srinithi.liq@gmail.com                                                                 |

இதன்படி அறிவிக்கப்படுவது என்னவென்றால், தேசிய நிறுவன சட்ட தீர்ப்பாயம், சென்னை அமர்வு, M/s. ஸ்ரீநிதி எண்டர்பிரைசஸ் பிரைவேட் லிமிடெட் நிறுவனத்தை 13.07.2026 அன்று கலைப்பதற்கான உத்தரவைப் பிறப்பித்துள்ளது (மாண்புமிகு NCLT உத்தரவின் நகல் 15-07-2026 அன்று NCLT இணைய தளத்தில் பதிவேற்றம் செய்யப்பட்டுள்ளது)

ஒப்பம்/-

ராமகிருஷ்ணன் சதாசிவன்

IBBI/IPA-001/IP-P00108/2017-18/10215

AFA எண்: AA1/10215/02/311226/108669, 31-12-2026 வரை செல்லுபடியாகும்.

கலைப்பாளர் – ஸ்ரீநிதி எண்டர்பிரைசஸ் பிரைவேட் லிமிடெட் (கலைப்பில் உள்ளது)

பதிவு செய்யப்பட்ட மெயில் முகவரி: sadasivanr@gmail.com

கடிதத் தொடர்பு மெயில் முகவரி: srinithi.liq@gmail.com

முகவரி: பழைய எண். 22, புதிய எண். 28, மெனோட் தெரு,

புரசைவாக்கம், சென்னை – 600 007.

தேதி: 18.07.2026

இடம்: சென்னை